

ITEM NO.114

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 7819/2013

M/S JIVARAM OIL ENTERPRISES (P) LTD.

APPELLANT(S)

VERSUS

STATE OF U.P. & ORS.

RESPONDENT(S)

Date : 23-03-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mrs. Rachana Joshi Issar, AOR

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR

Mr. Ankit, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As requested, adjourned by one week.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)